

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

STARRED QUESTION NO:367

ANSWERED ON:19.12.2005

CONVERSION OF ESI HOSPITAL INTO MODEL HOSPITAL

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**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of Employees State Insurance (ESI) hospitals/dispensaries presently functioning in the country, State-wise;
- (b) whether at least one ESI hospital in each State is presently being run as a Model Hospital;
- (c) if so, the details thereof;
- (d) if not, reasons therefor; and
- (e) the steps proposed to be taken by the Government to improve the existing facilities in ESI hospitals?

**Answer**

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a) to (e): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF THE LOK SABHA STARRED QUESTION NO. 367 FOR 19.12.2005 REGARDING 'CONVERSION OF ESI HOSPITAL INTO MODEL HOSPITAL'.

(a) to (e): There are 143 Employees State Insurance Hospitals and 1427 dispensaries, presently functioning in the country. State-wise details of hospitals and dispensaries are annexed. The ESI Corporation has taken over 12 Hospitals so far to develop them as Model Hospital, as follows

- i) Nacharam (Andhra Pradesh)
- ii) Beltola (Assam)
- iii) Phulwarishariff (Bihar)
- iv) Ranchi (Jharkhand)
- v) Rajaji Nagar (Karnataka)
- vi) Asramam (Kerala)
- vii) Rourkela (Orissa)
- viii) Ludhiana (Punjab)
- ix) Jaipur (Rajasthan)
- x) Sahibabad (Uttar Pradesh)
- xi) Bapu Nagar (Gujarat) and
- xii) Bari Brahma (Jammu).

Apart from these, five ESI Corporation run hospitals are also being developed into Model Hospitals

- i) Joka (West Bengal)
- ii) KK Nagar (Tamil Nadu)
- iii) Chinchwad (Maharashtra)

iv) Nagda (Madhya Pradesh)

v) Chandigarh (Chandigarh).

The following steps have been taken for improvement/modernization of services by the ESI corporation:-

To monitor the functioning of the ESI Scheme, regular inspections are taken up through the Nodal Officers, Medical referees, Senior State Medical Commissioners/State Medical Commissioners, Regional Directors, Officers of the ESI Corporation Headquarters, and remedial actions are taken on their observations. The General Purpose Medical Sub-Committee comprising representatives of employers and employees, visit the States to supervise and monitor the functioning of the Scheme at least once to twice in a year. Recommendations and observations of this Sub-committee are placed before the ESI Corporation. In order to facilitate flow of funds to the State Governments, a scheme of revolving fund, has been introduced. The scope of the revolving fund, which was initially for reimbursement of expenses for super speciality treatment, has now been expanded to drugs and dressings and repair & maintenance of equipments etc. Hospital vigilance committees have been constituted for each hospital with the respective employees, employers and medical profession helps to monitor the activities of the hospitals in a participative manner. To ensure continuing human resource development and regular training 0.5% of the budget has been earmarked over and above the ceiling for training. The ceiling on medical care reimbursement to the State Governments has been increased from Rs.750 to Rs.900 per Insured Person family unit per annum w.e.f. 01.04.2005.

#### Annexure

Annexure referred to part (a) of Lok Sabha Starred Question No. 367 for 19.12.2005.

State No. of ESI Dispensaries No. of ESI Hospitals

Andhra Pradesh	133	11
Assam	27	1
Bihar	25	3
Chandigarh Admn.	2	1
Chhatisgarh	11	
Delhi	42	4
Goa	9	1
Gujrat	125	12
Haryana	70	05
Himachal Pradesh	9	01
Karnataka	122	09
Kerala	137	13
Madhya Pradesh	47	07
Maharashtra		
a) Mumbai	17	
b) Pune	34	14
c) Nagpur	22	
Meghalaya	1	
Orissa	49	06
Pondicherry	15	01
Punjab	69	07
Rajsthan	64	05
Tamilnadu	187	09
Uttar Pradesh	129	16
Uttaranchal	7	
West Bengal	37	14
Jammu & Kashmir	8	
Jharkhand	29	03
TOTAL	1427	143